

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
[DREAMZ INFRA INDIA LTD. (PROJECT DREAMZSNEH)
OPERATING IN REAL ESTATE SECTOR AT BENGALURU

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Dreamz Infra India Ltd. (Project Dreamz Sneh) having PAN no.AAECD2457K and CIN No. U70109KA2012PLC062065
2.	Address of the registered office	577/B, 2 nd Floor, Outer Ring Road, Teachers Colony, Koramangala, Bangalore-560034, Karnataka.
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Dreamz Sneh Project site is located at Survey No.121/3, Bogenahalli Village, Varthur Hobli, Bangalore East Taluk.
5.	Installed capacity of main products/ services	Residential flats on a Land parcel of 1 acre 10 Guntas.
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All details are available with the Resolution Professional, who based in Bangalore, contactable in email: dreanzsneh.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	- Same as above -
10.	Last date for receipt of expression of interest	6.00 PM on 12/06/2023
11.	Date of issue of provisional list of prospective resolution applicants	6.00 PM on 22/06/2023
12.	Last date for submission of objections to provisional list	6.00 PM on 27/06/2023
13.	Process email id to submit EOI	dreanzsneh.cirp@gmail.com

s/d

Smt.Ramanathan Bhuvaneshwari,

IP Registration No: IBBI/IPA-002/IP-N00306/2017-18/10864

Address: C-006, Pioneer Paradise, 24th Main Road,
7th Phase, JP Nagar, Bangalore-560078.

Dated 28.5.2023 /Bengaluru